NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: CP/6/2016

: MARG LTD +3

: KARAIKAL PORT PVT LTD + 8

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Lody maples las

Coursel for other pardy

2) P.S. RAMAN,

SEMON ADVOCATE,

SAMEER PAMONT,

ASU BAINA

3) A. Govindaraj.

Government Pleadur

D. Bharatha Chakravankny

Lounsel for k7

K. Kumara aum

Counsel for Korraital port

DEV ESHWAAR. T For Mls. Shi vakuman & Samesh

RAJENDRAN ROGHAYAN

V. J. ARUL RAJ

N-P. Vijay ky

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ORDER

Counsels representing both the parties are present. Counsel for respondents made submissions stating that the board meeting has not been conducted for the last two years and counsel for petitioner prayed for time for seeking instructions and filing an affidavit in relation to convening of board meeting and approval of the annual accounts in the AGM and other related matters. Time is enlarged at request. Put up on 23.02.2018.

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(S VIJAYARAGHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc